

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

IA.Nos.25-26 in WRIT PETITION (CIVIL) NO(s). 488 OF 2002

KAPILA HINGORANI & ANR.

Petitioner(s)

VERSUS

STATE OF BIHAR & ANR.

Respondent(s)

Date: 15/03/2010 These applns. were mentioned today.

CORAM :

HON'BLE THE CHIEF JUSTICE  
HON'BLE MR. JUSTICE DEEPAK VERMA  
HON'BLE DR. JUSTICE B.S. CHAUHAN

For Petitioner(s)

For Respondent(s) Mr.A.P.Sahay, Adv.(Mentioned by)  
for Mr.HImanshu Shekhar, Adv.

UPON hearing counsel the Court made the following  
O R D E R

List the I.A.s along with the main matter.

(G.V.Ramana)  
Court Master

(Mentioned slip enclosed)

(Veera Verma)  
Court Master